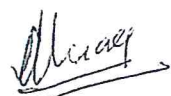


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/715/2017  
NAME OF THE PETITIONER(S) : RKTC LOGISTICS PVT LTD  
NAME OF THE RESPONDENT(S) : DREAMS SYSTEMS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	Chirag Gupta	Petitioner	

**ORDER**

Counsel for petitioner present and filed an affidavit stating that the notice sent to the respondent returned unserved with endorsement 'left'. He is directed to send a fresh notice to the respondent and file an affidavit showing proof of delivery by the next date of hearing. Put up on 16.01.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc